

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

5. C.P. (IB)/290(MB)2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **30.04.2024**

**NAME OF THE PARTIES:** Sharad Shiledar and Associates Privat Limited

Appearance:

For the Petitioner: Mr. Pramod Rasam, Liquidator

SECTION 59 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

1. Registry as well as Petitioner are directed to issue notice to the ROC clearly intimating the next date of hearing. The Petitioner shall file service affidavit along with copy of notice sent to the ROC, postal receipt, track report, email etc. at least two days before the next date of hearing.
2. Registry is also directed to make available the copy of the notice, postal receipt and track report/acknowledgement before this Bench on the next date of hearing.
3. ROC is directed to file its report within three weeks. List on **27.06.2024.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)